

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Review Petition No. 3 of 2013 in
Appeal No. 172 of 2011

Dated: 26th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sardar Power Pvt. Ltd.

... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. K. Gopal Choudhary

Counsel for the Respondent(s) :

Mr. K.V. Mohan for APERC
Ms. Swapna Seshadri with
Mr. K.M. Panda (Rep.) (173/12)

Mr. A. Subba Rao for R.1 to 6

Review Petition No. 4 of 2013 in
Appeal No. 166 of 2011&
I.A. No. 61 of 2013

Biomass Energy Developers Association
& Ors.

... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. K. Gopal Choudhary

Counsel for the Respondent(s) :

Mr. K.V. Mohan for APERC
Mr. A. Subba Rao for R.1 to 6

Review Petition No. 5 of 2013 in
Appeal No. 168 of 2011

**M/s South Indian Sugar Mills Association
& Ors.**

... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant(s): –

Counsel for the Respondent(s) : Mr. K.V. Mohan for APERC
Mr. A. Subba Rao for R.1 to 6

ORDER

I.A. No. 61 of 2013

(Appl. for direction)

It is represented by the learned counsel for the Respondent Nos. 1 to 6 that payment has already been made to one of the parties and the payment to other two parties also will be made within a short time. Accordingly, this statement on behalf of Respondent Nos. 1 to 6 is recorded.

In view of the above, the I.A. is disposed of.

Post the Review Petitions for hearing on **10.04.2013.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson